

Per Tribunal

Fixed for Admission hearing
On 29th June 88 as
requested by the Adv
for applicants

[Signature]
6/6/88
Dy Registrar

Per Tribunal

Fixed for Admission
hearing on 16th August 88
for ~~Admission~~ as requested
by the Adv for applicants

[Signature]
27/6/88
Dy Registrar

16.8.88

Sri A.S. Bhamhani, learned advocate
for the applicant.

The applicant has given an
application for permission to
withdraw the application with
liberty to file a fresh
application.

We ^{grant} allow the request and
dispose of the application as

(2)

withdrawn with liberty to
file ~~his~~^{la} fresh application
regarding the same subject
matter.

(M.B. MAJUMDAR)
M(T)

(L.H.A. RAO)
M(A)

Order dt. 16.8.88
Served on Applicant
on 6.9.88.

884
21.9.88